

**UTTAR PRADESH SHASAN
GOPAN ANUBHAG-3**

The Governor is pleased to order the publication of the following English translation of notification no. 103/1/3/2019-CX-3, dated January , 2020 for general information.

NOTIFICATION

**No. 103/1/3/2019-CX-3
Lucknow : January 31 , 2020**

WHEREAS the premises named, detailed and described in the Schedule given below is a place wherein works for purposes of a public character is being done;

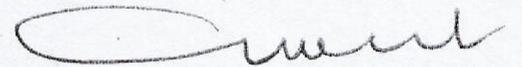
AND WHEREAS an information with respect thereto, of the destruction or obstruction thereof, or interference therewith, would be useful to an enemy;

NOW, THEREFORE, in exercise of the powers under sub-clause (d) of clause (8) of section 2 of the Official Secrets Act, 1923 (Act no.XIX of 1923), read with Government of India, Ministry of Home Affairs notification no S.O. 1285 dated May 4, 1963, the Governor is pleased to declare the premises named, detailed and described in the Schedule given below to be a "Prohibited Place" for the purposes of the said Act and to direct that a copy of this notification in English and in the vernacular of the locality be affixed to the said premises.

Schedule

<i>Name and specifications of the prohibited place</i>	
400 K.V. Power Grid Substation located at Village Atamanda, Tehsil Sadar, District Bareilly	
<i>In East-</i>	<i>State Highway 37 (Bareilly- Nainital Road).</i>
<i>In West-</i>	<i>Agricultural land of Majhola Sarvsukh Village.</i>
<i>In North-</i>	<i>Atapatti Janubi Village.</i>
<i>In South-</i>	<i>Agricultural land of Manda Village.</i>

By order,



*(Awanish Kumar Awasthi)
Additional Chief Secretary*